

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-06-2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2018
NAME OF THE PETITIONER(S) : A.K. MANSOOR
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	RAMAKRISHNAN, A KNS LAW CHAMBERS	COUNSEL FOR R2, R3 & R5	
2.	A.M. SRIDHARAN B. MAGESHWARAN B. VIDIYAYANICUMAR	Comd for Petitioner	

ORDER

Counsel for both sides are present. At their request, matter stands adjourned. Put up on 15.07.2019.

Sd/-
(S.VIJAYARAGHAVAN)
Member (Technical)

Sd/-
(Ch. MOHD. SHARIEF TARIQ)
Member (Judicial)